Business Standard NEW DELHI | TUESDAY, 7 FEBRUARY 2012

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

RABHA PLASTICS LIMITED

(Registered Office: G-1-560, RIICO Industrial Area, Sitapura, Jaipur, Rajasthan- 302 022)

This Post Offer Public Announcement is being issued by Sobhagya Capital Options Limited ("Manager to the Offer") for and on behalf of Mr. Kamlesh Bhanushali, Mr. Anand Gurnani and Mr. Sankool A. Shah (hereinafter collectively referred to as the "Acquirers") and is with reference to the Public Announcement dated September 07, 2011 and Corrigendum to the Public Announcement dated January 05, 2012, (hereinafter collectively referred to as the "PAs") and Letter of Offer dated December 30, 2011 (the "Letter of Offer") to the Equity Shareholders of Rabha Plastics Limited (the "Target" or "RPL") to acquire upto 10,90,760 (Ten Lacs Ninety Thousand Seven Hundred and Sixty Only) fully paid up Equity Shares of Rs. 10/- each of the Target, representing 20% (Twenty percent) of its Paid-up Equity Share Capital, at a price of Rs. 14.27/- per equity shares, pursuant to and in compliance with Regulations 10 and 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations" or "SEBI (SAST) Regulations").

The details required to be notified under the Regulations following the completion of the Offer are as follows:-

1.	**Name of the Target**	Rabha Plastic Limited
2.	**Name of the Acquirers**	Mr. Kamlesh Bhanushali, Mr. Anand Gurnani and Mr. Sankool A. Shah
3.	**Name of the Manager to the Offer**	Sobhagya Capital Options Limited
4.	**Name of the Registrar to the Offer**	Universal Capital Securities Private Limited
5.	**Offer Details**	Open Offer to acquire up to 10,90,760 fully paid up Equity Shares of Rs. 10/- each of the Target representing 20% of the Paid-up Equity Share Capital of the Target at a price of Rs. 14.27/- per Equity Share. 5.1 **Date of opening of Offer:** Monday, January 09, 2012 5.2 **Date of closure of the Offer:** Saturday, January 28, 2012

6. **Details of the Acquisition:**

Sr. No.	Item	Proposed in the Letter of Offer		Actual	
6.1	Offer Price per fully paid up equity share	Rs.14.27/-		Rs.14.27/-	
6.2	Shareholding of the Acquirers before the Public Announcement and Share Purchase Agreement	Number of shares	Percentage (in %)	Number of shares	Percentage (in %)
		7,82,100	14.34%	7,82,100	14.34%
6.3	Shares agreed to be acquired by way Share Purchase Agreement	Number of shares	Percentage (in %)	Number of shares	Percentage (in %)
		27,84,500	51.06%	27,84,500	51.06%
6.4	Shares Acquired in the Open Offer	10,90,760	20%	1,46,500	2.69%
6.5	Size of the Open Offer (No. of shares* Offer Price per share)	Rs. 1,55,65,145.20/- (10,90,760 shares@ Rs.14.27/-)		Rs. 20,90,555.00/- (1,46,500 shares @Rs.14.27/-)	
6.6	Shares acquired after the Public Announcement but before 7 working days prior to the closure date	NIL			
6.7	Post Offer shareholding of the Acquirers (6.2+6.3+6.4)	Proposed in the Letter of Offer		Actual	
		Number of shares	Percentage (in %)	Number of shares	Percentage (in %)
		46,57,360	85.40%	37,13,100	68.08%
6.8	Pre and Post Offer shareholding of the Public	Pre Offer		Post Offer	
		Number of shares	Percentage (in %)	Number of shares	Percentage (in %)
		37,66,200	69.06%	17,40,700	31.92%

7. **Status of the Escrow Account, whether released or not:** Yet to be released
8. **Payment of interest, if any, to the shareholders along with the details thereof:** Not Applicable
9. **Status of investor complaints received, if any:** No Investor Complaint is pending

All other terms and conditions of the Offer as set forth in the PA, Corrigendum to PA and the Letter of Offer are unchanged.

The Acquirers severally and jointly accept full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirers as laid down in the Regulations.

This Post Offer Public Announcement will also be available on the SEBI website at www.sebi.gov.in

Issued by the Manager to the Offer for and on behalf of the Acquirers

MANAGER TO THE OFFER

SOBHAGYA CAPITAL OPTIONS LTD.

SOBHAGYA CAPITAL OPTIONS LIMITED

Registered Office: B- 206, Okhla Industrial Area, Phase- I, New Delhi- 110020.

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Contact Person: Ms. Archana Sharma/Mr. Amit Kumar

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Place: New Delhi
Dated: February 06, 2012